In case of contract labour, compensation is covered under Employee State Insurance (ESI) and paid by ESI Corporation, In case of regular employees, compensation is paid as per Company Policy/Workmen Compensation Act.

- (c) The work for Modernisation and Expansion at ISP in under implementation and the work has been awarded to the following major companies:
 - Mcnally Bharat, Kolkata
 - Giprokoks/Mcnally Bharat/BEC
 - Outotec GmbH, Germany/L&T
 - POSCO E&C/Nagarjuna
 - SMS-Demag/Bridge and Roof
 - Siemens VAI, Austria
 - Shapoorji Pallonji
 - Nagarjuna Construction
 - SMS Meer, Germany/Techno Fab
 - Danieli & C, Italy/Shriram EPC
 - BHEL

The reasons for the accidents were *inter-alia* due to fall from height, impact of moving objects/machinery, rail-road fatalities, burns/explosion, gas poisoning, electrocution and suffocation.

MR. CHAIRMAN: The House is adjourned till 12 o'clock.

(The House then adjourned at two minutes past eleven of the clock.)

12.00 Noon

The House reassembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair.

RE: DEMAND FOR MINISTER'S RESIGNATION

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. (Interruptions).

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, we have requested for the resignation of Shri Shashi Tharoor. (Interruptions).

SHRI S.S. AHLUWALIA (Jharkhand): Sir, in the morning also we have raised this issue. (Interruptions).

श्री बृजभूषण तिवारी (उत्तर प्रदेश) : सर, उनके खिलाफ भ्रष्टाचार का मुकदमा दर्ज होना चाहिए ...(व्यवधान)...

श्री पुरुषोत्तम खोडाभाई रुपाला (गुजरात) : सर, थरूर का मामला जरूरी है।...(व्यवधान)...

श्री उपसभापति : आपके लीडर बोल रहे हैं, आप बैठ जाइए। ...(व्यवधान)...

श्री रिव शंकर प्रसाद : सर, पहले थक्तर का मामला...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Let the Papers be laid on the Table. ... (Interruptions).

SHRI S. S. AHLUWALIA: Sir, in the morning also we raised this issue. (*Interruptions*). He is not Shashi Tharoor.

श्री उपसभापति : अहलुवालिया जी, आप बैठ जाइए। ...(व्यवधान)... The hon. Minister of Parliamentary Affairs wants to speak.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, Mr. Tharoor will make a statement whenever you want or whenever he is permitted to do so. He will explain what has been raised here, Sir. Please permit him to do so. (Interruptions). Permit him to make a statement here. (Interruptions).

SHRI S.S. AHLUWALIA: Sir, first hear us what we want to say. (Interruptions). First hear us.

MR. DEPUTY CHAIRMAN: Shri Dinsha J. Patel. (Interruptions).

PAPERS LAID ON THE TABLE

Outcome Budget (2010-11) of Ministry of Micro, Small and Medium Enterprises

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2010-11 in respect of the Ministry of Micro, Small and Medium Enterprises.

[Placed in Library. See No. L.T. 2121/15/10]

Report and Accounts (2007-08) of Indian Drugs and Pharmaceuticals Limited, Gurgaon and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—